

**National Company Law Tribunal
Allahabad Bench**

CP NO.66/ALD/2017

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 08.12.2017**

**NAME OF THE COMPANY: PAWAN SING KHIRWAR V/S PURANAGIRI
PACKING PVT. LTD. & ORS**

**SECTION OF THE COMPANIES ACT: U/S 241/244 OF COMPANIES
ACT, 2013**

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

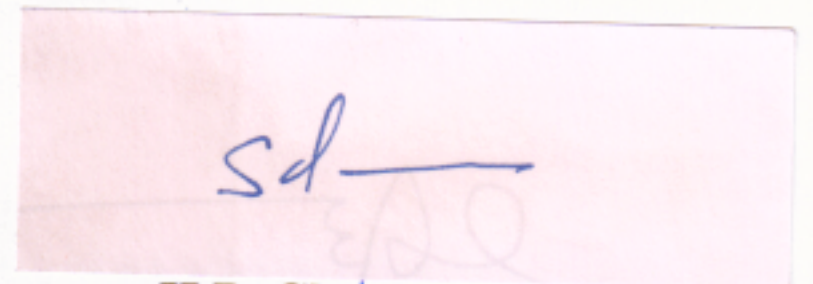
MENTION ORDER

CP NO.66/ALD/2017

The case is taken up on being mentioned. At the request of Ld. PCS Ms. Monica Nanda, the date is now rescheduled i.e. 11th December, 2017 instead of 11th January, 2018.

Dated:08.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)



**H.P. Chaturvedi,
Member (Judicial)**